NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.11.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---|
| COMPANY PETITION/APPLICATION NO. | CP(IB)/150/9/HDB/2017 |
| NAME OF THE COMPANY | Ind-Bharat Power (Madras) Limited |
| NAME OF THE PETITIONER(S) | Rohan Varma Constructions Private Limited |
| NAME OF THE RESPONDENT(S) | Ind-Bharat Power (Madras) Limited |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the | Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Date of hearing: 10.11.2017 CP(IB)/150/9/HDB/2017 Ind-Bharat Power (Madras) Ltd

<u>ORDER</u>

Heard, Mrs. D. Siri Preeti, learned counsel for the petitioner and Shri. Ashish Rathi, RP for the Respondent and Shri. A.S. Prashant, for financial Creditors.

Post the Case on 08.12.2017.

Member (Technical)

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Member (Judicial)